

NATIONAL COMPANY LAW TRIBUNAL

HYDERABAD BENCH
SPECIAL BENCH (COURT HALL-1)

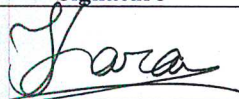
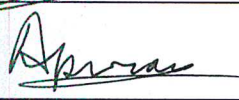
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PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.11.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.263/9/HDB/2019
NAME OF THE COMPANY	Safeway Realtors And Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Cdr. S. K. Naresh
NAME OF THE RESPONDENT(S)	Safeway Realtors And Developers Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Karen Pandey	Adv.	937214128	
Apurva M. Gokhale	Adv.		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

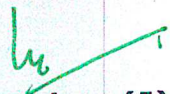
ORDER

Counsel for Operational Creditor is present.

Counsel for Operational Creditor prayed time for suggesting the name of the Interim Resolution Professional.

Put up the matter on 03.12.2019.


Member (T)


Member (J)

Syamala